

CA NO.07/2016
IN
CP NO. 21(ND)/2013
RT No.05/2016

M/s Ashutosh Finvest Pvt. Ltd. & Ors.

...Petitioners

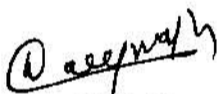
Versus.

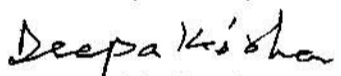
M/s Jagannath Alloys Ltd. & Ors.

...Respondents

Present: Mr. S P Sharma, Advocate for petitioners.
Mr. Rajansh Thukral for respondents.
Mr. Atul Nehra, Advocate for Mr. Taranjit Singh Chawla,
Respondent.

Mr. Atul Nehra, Advocate was also earlier appearing for respondent Mr. Taranjit Singh Chawla. Let the copy of application for restoration along with the affidavit and documents be handed over to Mr. Atul Nehra, Advocate during the course of the day. Learned counsel for respondent seeks time to file reply. Let the same be filed three days before the date fixed with advance copy to the counsel opposite. The matter adjourned for filing reply to the application and hearing to 13.01.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

December 14, 2016

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